

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

108

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/IB/6/2021
NAME OF THE COMPANY	Agarwal Sponge and Energy Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Abhishek Steel & Power Ltd
NAME OF THE RESPONDENT(S)	Agarwal Sponge and Energy Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor appeared. Pleadings are complete in the matter. The parties are directed to upload the pleadings on e-Portal within a week. The matter to come up for further consideration on 24.09.2021.



**MEMBER
(TECHNICAL)**

Karim



**MEMBER
(JUDICIAL)**